

(c) the details of joint ventures proposed in oil sector during Eighth Plan with locations in India?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) to (c): No firm proposal has been received from UAE in the recent past. However, M/s. International Petroleum Co. (IPTC) OF UAE has shown interest to participate for investment in down stream petroleum industry in India. IOC is currently having negotiations with Indian and foreign parties including IPIC of UAE for a joint venture partner for the setting up of a 6 MMTPA refinery in Eastern India.

Cancer Treatment

1487 SHRI ANUKUSHRAO RAOSAHEB TOPE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware of a drug developed by the Indian Institute of Chemical Technology to check emesis, highly painful and physically weakening nausea and vomiting that accompanies chemotherapy;

(b) if so, whether the Government propose to conduct further tests on the medicine; and

(c) the steps proposed to be taken by the Government to produce the drug at a cheaper cost and make it available to common people so as to save the lives of lakhs of cancer patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) and (c). Indin Pharmaceutical Cos. have already launched the drug and marketing it at a price cheaper than international price.

[Translation]

Pay & Allowances for School Teachers under BCCL

1488. SHRI MUMTAZ ANSARI :
SHRI SHIBU SOREN :
SHRI BHOGENDRA JHA :
SHRI SUKDEO PASWAN :
SHRI BRAHMANAND
MANDAL :
SHRI HARI KISHORE
SINGH :
SHRI RAMDEW RAM :

Will the Minister of COAL be pleased to state :

(a) whether the Government have issued any orders regarding pay and allowances for the teachers working in schools under B. C. C. L., Dhanbad;

(b) if so, the details thereof?

(c) whether any provision has been made in the coal pay agreement for teachers teaching the children of mine workers;

(d) the allocation being made for education to Bharat Coking Coal management and how this fund is utilised;

(e) the reasons why education policy is not being implemented in the Bharat Coking Coal on the lines of the D. V. C., Railways, Steel, etc;

(f) whether any agreement has been reached between Trade Union and the Bharat

Coking Coal regarding pay and allowances of teachers; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) :
(a) No, Sir.

(b) Does not arise.

(c) The National Coal wage Agreement-IV contains a provision for enhancement of the existing recurring grants to private committee managed schools to cover among other things payment of higher salaries to the teachers.

(d) The budget allocation in BCCL for the year 1993-94 for expenditure on schools is Rs. 1.84, 24,000/-. This fund is being utilised as under:

(i) For giving grant-in-aid to privately managed educational institutions on the basis of recommendations of the bipartite committee on education consisting of representatives of the Central Trade Unions and management.

(ii) For giving grant-in-aid to the schools which are functioning under agreement with the company.

(e) BCCL has no separate education policy except giving grants-in-aid as indicated in part (d) above.

(f) No, Sir.

(g) Does not arise.

[English]

Starvation and Malnutrition Deaths

1489. SHRI SYED SHAHABUDDIN
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a large number of people die of starvation and malnutrition deaths in the country every year;

(b) if so, the annual estimated number of such starvation and malnutrition deaths in the country during the last three years, year-wise;

(c) whether many persons die in the country on account of lack of medicines which they cannot afford on account of the poverty; and

(d) if so, the average number of such persons every year?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) to (d). No reliable information is available on deaths which can be directly attributed to starvation, malnutrition or lack of medicine.

Allotment of Coal to Maharashtra

1490. SHRI ANNA JOSHI Will the Minister of COAL be pleased to state :

(a) the quantum of coal extracted from mines in the Maharashtra during each of the last three years;

(b) the quantity of coal allotted to State during this period;

(c) whether the Government of Maharashtra has requested for supply of additional quota of coal; and

(d) if so, the decision taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) :
(a) and (b). Coal extracted from mines under Coal India Limited (CIL) in Maharashtra and